

Failure of Panchayati Raj Institution

7847. SHRI RANABHAIADUR SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the main reasons of the failure of Panchayati Raj Institution in the country ;

(b) the steps Government contemplate as a remedy for this failing ; and

(c) whether the Government have come to the conclusion that this institution is a failure ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) and (b). Panchayati Raj institutions have not proved a failure though their performance in some cases may have fallen short of expectations. These institutions have done well in States where adequate resources and authority have been delegated to them. The Chief Ministers and State Ministers Incharge of community Development and Panchayati Raj, when they met at Madras in June 1968 endorsed the view that Panchayati Raj an instrument of democratic decentralisation should continue, suitable incentives to Panchayati Raj institutions for mobilising additional local resources should be provided. This view was reiterated in the meeting of the Consultative Council on Panchayati Raj consisting of amongst other Ministers in-charge of Panchayati Raj in the States and presided by Minister for Agriculture.

(c) No, Sir.

Complaints Regarding Removal of Machinery and Equipment by Management of Kajora Jambad Colliery, West Bengal

7848. DR. RANEN SEN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have received any complaints about the removal of machinery and equipment by the management of the selected Kajora Jambad Colliery, West Bengal, which has been closed down in June 1971 in order to avoid payment of royalty ; and

(b) if so, the action taken by the Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAINAWAZ KHAN) : (a) Yes, Sir.

(b) The State Government have issued orders to the concerned authorities to take necessary action for realisation of dues as well as to prevent removal of plants and machinery.

Closure of Kajora Jambad Colliery of West Bengal

7849. DR. RANEN SEN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether selected Kajora Jambad Colliery of West Bengal has been closed down towards the end of June, 1971 in total violation of the Coal Mines (Conservation and Safety) Rules ;

(b) whether any prosecution has been launched, if not the reasons therefor ;

(c) whether this management similarly closed down the mines also in 1970 ; and

(d) the steps Government propose to take against the management for repeated violations of the Rules of the Coal Mines (Conservation and Safety) Rules ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAINAWAZ KHAN) : (a) and (b). The Selected Kajora Jambad Colliery (quarry working) was closed down on 29.6.1971 without proper notice to the Coal Board as required under rule 40 of the Coal Mines (Conservation and Safety) Rules, 1954. The Coal Board is examining the question of prosecution of this colliery for closing down without any notice.

(c) and (d). The Jambad seam underground working (3 & 4 pit section) of this mine was closed down on 1.12.1970 without the required notice. Prosecution has been launched against the colliery.

Results of Sunflowers Imported from U. S. S. R.

7850. SHRI JADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether certain varieties of sunflower